

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 143
(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronics India Ltd. & Ors. Applicant/petitioner

Order under Section 230-232

Order delivered on 13.11.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the OL

Mr. Rahul Malhotra, Mr. Rishu Kant Sharma, Adv.
Mr. Saurabh Sapra, Mr. Amish Tandon, Adv.
Ms. Chetna Kandpal, CP for RD(NR)
Ms. Bhawna Singh, Adv. for Ms. Lakshmi Gurung, Stg.
Counsel for IT Dept.

ORDER

Due to paucity of time matter could not be heard. Accordingly, hearing is deferred to 10.12.2019.

Sd/-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

13.11.2019
Aarti Makker